# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

### **LOK SABHA**

### **UNSTARRED QUESTION NO. 1286**

## TO BE ANSWERED ON 28th July, 2015

'Women Empowerment in CPSEs'

1286: Shri Prabhakar Reddy Kotha

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Standing Conference of Public Enterprises (SCOPE) has organized a two-day Seminar on Women Empowerment in the Public Sector Enterprises and if so, the details thereof;
- (b) the details of the views and suggestions put forth by participants with regard to women empowerment and Women's role and challenges being faced in the PSEs; and
- (c) the steps being considered for their implementation?

## **ANSWER**

## THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA)

- (a) A two-day Seminar on "Empowering Women in Public Sector Enterprises" was organized on 27<sup>th</sup> & 28<sup>th</sup> May, 2015 by Standing Conference of Public Enterprises (SCOPE) at New Delhi. The participants / speakers at the seminar included representatives from Public Enterprises Selection Board, Department of Public Enterprises, Central Public Sector Enterprises(CPSEs), International Labour Organization, National Skill Development Corporation, Indian Institute of Management and similar other organizations.
- (b) The participants in the seminar focused on issues like need to train Women employees for leadership role, gender equality including equal opportunity in employment, creation of a pool of potential women directors by Public Sector Enterprises (PSEs), better succession planning in PSEs for women employees, representation of women member on the Board of CPSEs and also in Public Enterprises Selection Board, integration of gender diversity in strategic corporate planning, issues involved in implementing Prevention & Prohibition of Sexual Harassment at Workplace Act 2013 etc.
- (c) On receipt of the proceedings of the seminar from SCOPE, their request for having representation of woman member in Public Enterprises Selection Board, was forwarded to D/o Personnel and Training (DoPT) for taking appropriate action in the matter. Besides this, earlier DPE has advised CPSEs to formulate enabling Human Resource policies for women employees which facilitate experience sharing, help in confidence building and ensure speedy redressal of their grievances. CPSEs have also been advised for mentoring and career counseling of women employees. In addition, CPSEs have been advised to provide uniformity in facilities for women like Maternity Leave, Child Care Leave, Child Adoption Leave etc. and constitute WIPS Cells (Women in Public Sector Cells).

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